

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 335 of 2019

IN THE MATTER OF:

Trozen Sales Corporation

.....Appellant

Vs.

Shashi Distilleries Pvt. Ltd.

.....Respondent

Present :

**For Appellant: Mr. Gulshan Kr. Sachdev, Ms. Charu Sachdev,
Advocates**

**For Respondents: Mr. Anand Sanjay, Mr. Nanda Kumar K.B., Mr. Suraj
Kaushik, Advocates**

O R D E R

12.09.2019 - Taking into consideration the fact of the case, it is desirable if the parties amicably settle the matter. In case of failure, this Appellate Tribunal will pass order on merit.

Post the case for 'Orders' on **15th October, 2019**.

The appeal may be disposed of on the next date.

[Justice S. J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

ss/sk